



## **Punjab Vidhan Sabha Secretariat**

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**16th Punjab Legislative Assembly**

**Fourth Session**  
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### **List Of Business**

20 October 2023

11:00 AM

#### **1. OBITUARY REFERENCES**

(1) OBITUARY REFERENCES to the passing away of-

1. Dr. Manohar Singh Gill, Former Union Minister;
2. Sardar Bir Devinder Singh, Former Deputy Speaker;
3. Sardar Gurbinder Singh Atwal, Former Parliamentary Secretary;
4. Shri Ram Kishan Kataria, Ex-MLA;
5. Shri Jaimal Singh, Freedom Fighter;
6. Shri Anokh Singh, Freedom Fighter;
7. Shri Darshan Singh, Freedom Fighter;
8. Martyr Colonel Manpreet Singh;
9. Martyr Sepoy Pardeep Singh;
10. Martyr Sepoy Parvinder Singh;
11. Martyr Sepoy Tarandeep Singh;
12. Professor Balbir Chand Verma;
13. Dr. Amar Singh Azad; and
14. Shri Surinder Shinda, Singer.

#### **2. QUESTIONS**

(1) Questions entered in the separate list to be asked and answers given.

#### **3. ANNOUNCEMENT BY THE HON'BLE SPEAKER**

#### **4. CALLING ATTENTION NOTICES**

- (1) SHRI NARESH PURI, MLA :- to draw the attention of the Minister for Water Resources towards unauthorised encroachment on the land related to PUDA & Water Resources Department in Sujampur, District Pathankot.

(No. 76)

- (2) SARDAR BALKAR SINGH SIDHU, MLA:- to draw the attention of the Minister for Local Government towards inconvenience caused to people due to non-availability of Public Toilets near Taxi Stands, Rickshaw Stands, Auto Stands and Markets in the State.

(No. 83)

- (3) SARDAR GURDIT SINGH SEKHON, MLA:- to draw the attention of the Minister for Medical Education and Research towards unethical practices being adopted in selling of Medicines to public by Amrit Pharmacy in Shri Guru Gobind Singh Medical College, Faridkot.

(No. 99)

## 5. PAPERS TO BE LAID ON THE TABLE

- (1) A MINISTER to lay on the Table the Annual Administrative Report of the Punjab Backward Classes Land Development and Finance Corporation (BACKFINCO) for the year 2019-20, as required under Section 27(6) of the Punjab Backward Classes Land Development and Finance Corporation Act, 1976.

- (2) A MINISTER to lay on the Table the 52th Annual Report of the Punjab State Warehousing Corporation for the year 2018-19, as required under section 31(11) of the Warehousing Corporation Act, 1962.

- (3) A MINISTER to lay on the Table the Annual Report of the Punjab State Food Commission for the year 2020-21, as required under section 16(6) of the National Food Security Act, 2013.

- (4) A MINISTER to lay on the Table the Annual Administrative Report of the Punjab School Education Board for the year 2021-22, as required under section 19(5) of the Punjab School Education Board Act, 1969.

- (5) A MINISTER to lay on the Table the 12th Annual Report of the Punjab State Power Corporation Limited for the year 2021-22, as required under sub Section 395 of the Companies Act, 2013.
- (6) A MINISTER to lay on the Table the Annual Administrative Report of Greater Ludhiana Area Development Authority for the year 2019-20, as required under section 54(2) of the Punjab Regional and Town Planning and Development (PRTPD) Act, 1995.
- (7) A MINISTER to lay on the Table the Annual Administrative Report of Greater Ludhiana Area Development Authority for the year 2020-21, as required under section 54(2) of the Punjab Regional and Town Planning and Development (PRTPD) Act, 1995.
- (8) A MINISTER to lay on the Table the Annual Report of the Punjab Urban Planning and Development Authority for the year 2021-22, as required under section 54(2) of the Punjab Regional and Town Planning and Development (PRTPD) Act, 1995.
- (9) A MINISTER to lay on the Table the Annual Report of the Punjab Agricultural University Ludhiana for the year 2021-22, as required under section 39 (3) of the Haryana and Punjab Agricultural Universities Act, 1970.
- (10) A MINISTER to lay on the Table the 55th Annual Report and Accounts of the Punjab Agro Industries Corporation Limited for the year 2020-21, as required under section 394 (1) of the Companies Act, 2013.
- (11) A MINISTER to lay on the Table the Annual Report and Accounts of the Punjab Small Industries and Export Corporation Limited for the year 2018-19, as required under sections 394-395 of the Companies Act, 2013.
- (12) A MINISTER to lay on the Table the Statement of the trends in the achievements and expenditure of the State Government for the Financial year 2022-23 (01.04.2022 to 31.03.2023), as required under Section 6(1) of the Punjab Fiscal Responsibility and Budget Management Act, 2003.

**6. LEGISLATIVE BUSINESS**

- (1) A MINISTER to introduce the Transfer of Property (Punjab Amendment) Bill, 2023. To move that the Transfer of Property (Punjab Amendment) Bill, 2023, be taken into consideration at once. Also to move that the Bill be passed.

**Chandigarh-160001**

**Date:19/Oct/2023**

**Ram Lok Khatana**

**Secretary**

**Punjab Vidhan Sabha Secretariat**